

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 305/TT/2013

Date: 8.1.2014

To

Dy. General Manager (Commercial),
Power Grid Corporation of India Ltd.,
B-9, Qutab Institutional area,
Katwaria Sarai, New Delhi - 110016

Subject: Approval of transmission tariff for 765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/S along with associated bays under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh in Western Region

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.1.2014:-

- (a) Documentary evidence in regard to price variation. (There is an overall cost over-run of 20.86 % for which reason has been mentioned in Form 5B as on account of price variation based on rate received in competitive bidding);
- (b) Detailed justification for cost variation under following sub-heads as per Form 5B (Page 34 of the petition):
 1. Foundation for structures (120.87%)
 2. Misc. civil works (315.15%)
 3. Switchgear (CT, PT, Circuit breaker, Isolators etc. (21.71%)
 4. Transformers (29.95%)
 5. Control Relay & Protection panel (60.19%)
 6. Bus-bars/ conductors/ insulators (139.76%)
 7. Outdoor lighting (140.71%)
 8. Structure for switchyard (27.90%)
 9. Auxiliary system (80.75%)

- (c) Actual DOCO of the asset and status of completion of other assets under the scope of work approved by Board of Directors of POWERGRID on 22.3.2012;
- (d) How the bidding for various 765/400 kV, 1500 MVA, ICTs under different High Capacity Power Transmission Corridors (HCPTCs) was done i.e. time of bidding, no. of bidders, ICT price quoted by various bidders and by successful bidder (cost of ICT- supply and erection cost and cost of associated bays may be given separately)?
- (e) Comparative statement of purchase price of 1500 MVA transformer in this project as well as other projects. Also whether the higher bid price for this transformer in the instant petition was brought to the notice of senior management / Board of Petitioner?
- (f) Capital cost bench marking data for this asset in accordance with Commission order on benchmarking;
- (g) RCE, if any, along with the revised apportioned approved cost for the assets of the project;
- (h) Supporting document in respect of repayment schedule and interest rate for "Proposed Loan 2013-14 (10.05%)";
- (i) Change, if any, in the anticipated date of commercial operation.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)

